

## Annexure – 5

Name of the corporate debtor: Pan Inia Network Limited; Date of commencement of Liquidation: 27.1.2022; List of Stakeholders as on 29.01.2024

## Operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Department	Government	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)					
1	State Tax Officer (MUM-VAT-C-835), Nodal Division - 4, Mumbai, Govt. of Maharashtra.	State Tax Officer	13.09.2022	2,021,251.00	2,021,251.00	Unsecured	87,200.71	Yes	0.011				
2	Deputy Commissioner of State Tax MUMBAI-LTU-532, Mumbai	State Tax Officer	16.10.2023	48,45,30,989.00	48,45,30,989.00	Unsecured			5.03				The Claim for Rs 484530989 was received from the office of Deputy Commissioner of State Tax, MUMBAI-LTU-532, Mumbai. The email for Claims was received on 8.12.2023. Further explanation was sought, which was received from the office of GST. Hence the Claims have been admitted on 29.1.2024
3	Deputy Commissioner of State Tax MUMBAI-LTU-532, Mumbai	State Tax Officer	01.01.2024	7,48,15,40,817.00	7,48,15,40,817.00	Unsecured			41.58				The Claim for Rs 7481540817 was received from the office of Deputy Commissioner of State Tax, MUMBAI-LTU-532, Mumbai. The email for Claims was received on 01.01.2024. Further explanation was sought, which was received from the office of GST. Hence the Claims have been admitted on 29.1.2024
<b>TOTAL</b>				<b>7,96,80,93,057.00</b>	<b>7,96,80,93,057.00</b>		<b>87,200.71</b>		<b>46.62</b>				

